

**Nomination of cases by Hon'ble the Chief Justice on 25/02/2016**

| Sl no.   | Case details                                     | Nominated to-                                      | File delivered in section                   |
|--|--|--|---|
| <b>DB of Hon....., J</b>                           |  |  |   |
| 1  | <b>CrI. W. P. - 4108/2016</b>                    | <b>Hon. Arun Tandon, J.</b>                        | <b>Computer Fresh Section on 25/02/2016</b> |
| 2  | <b>W. P. - 55348/2009 with W. P. -63169/2009</b> | <b>Hon. Arun Tandon, J. (with connected cases)</b> | <b>Writ C-II Section on 26/02/2016</b>      |
| <b>Hon....., J.</b>                                |  |  |   |
| 3  | <b>Bail – 5118/2016</b>                          | <b>Hon. Ramesh Sinha, J.</b>                       | <b>Computer Fresh Section on 25/02/2016</b> |
| 4  | <b>Bail – 5162/2016</b>                          | <b>Hon. K.N. Bajpayee, J.</b>                      | <b>Computer Fresh Section on 25/02/2016</b> |
| 5  | <b>Bail – 5156/2016</b>                          | <b>Hon. Ramesh Sinha, J.</b>                       | <b>Computer Fresh Section on 25/02/2016</b> |
| 6  | <b>Bail – 5414/2016</b>                          | <b>Hon. Om Prakash, J.</b>                         | <b>Computer Fresh Section on 25/02/2016</b> |
| 7  | <b>Bail – 5389/2016</b>                          | <b>Hon. Manoj Misra, J.</b>                        | <b>Computer Fresh Section on 25/02/2016</b> |
| 8  | <b>Bail – 5324/2016</b>                          | <b>Hon. Pankaj Naqvi, J.</b>                       | <b>Computer Fresh Section on 25/02/2016</b> |
| 9  | <b>CrI.M.A.(u/s 482 Cr.P.C.) – 5693/2016</b>     | <b>Hon. Om Prakash, J.</b>                         | <b>Listing Section on 25/02/2016</b>        |
| 10   | <b>CrI. Rev. Defective – 134/2002</b>            | <b>Hon. V. P. Pathak, J.</b>                       | <b>CrI. Revision Section on 26/02/2016</b>  |
| <b>Appropriate Court dealing with such matters</b> |  |  |   |
| 11   | <b>Bail – 45139/2015 with Bail – 30363/2015</b>  | <b>Appropriate Court dealing with such matters</b> | <b>Bail Section on 26/02/2016</b>           |
| 12   | <b>Bail – 34552/2015 with Bail – 20861/2015</b>  | <b>Appropriate Court dealing with such matters</b> | <b>Bail Section on 26/02/2016</b>           |
| 13   | <b>Bail – 28970/2015 with Bail – 16368/2015</b>  | <b>Appropriate Court dealing with such matters</b> | <b>Bail Section on 26/02/2016</b>           |
| 14   | <b>Civil Contempt – 4058/2015</b>                | <b>Appropriate Court dealing with such matters</b> | <b>Contempt Section on 26/02/2016</b>       |
| <b>As per Judicial Order (For Hon....., J.)</b>    |  |  |   |
| 15   | <b>Bail – 5111/2016 with Bail – 44778/2015</b>   | <b>Hon. R. D. Khare, J.</b>                        | <b>Computer Fresh Section on 25/02/2016</b> |

| <b>Special Order</b>   |  |  |   |
|--|--|--|---|
| <b>16</b>  | <b>P. I. L. - 3119/2016<br/>with<br/>Civil Contempt – 820/2002<br/>with<br/>Civil Contempt – 3421/2013<br/>with<br/>Civil Contempt – 2144/2012<br/>with<br/>Civil Contempt – 1791/2003<br/>(Nomination Application –<br/>67309/2016)</b> | <b>“Place before the D. B. presided over<br/>by Hon'ble Arun Tandon, J. together<br/>with connected Contempt Petition &amp;<br/>other connected cases”</b> | <b>Writ C-II Section on<br/>26/02/2016</b>  |
| <b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b> |  |  |   |
| <b>17</b>  | <b>S.C.C. Revision – 76/2016</b>   | <b>Hon. M. K. Gupta, J.</b>  | <b>Computer Fresh<br/>Section on<br/>24/02/2016<br/>(Nominated on<br/>24/02/2016)</b> |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
26/02/2016